

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 156
ANSWERED ON 03/08/2026**

**INFRASTRUCTURE PROJECTS AND TRANSPARENCY MEASURES FOR
MUMBAI**

156. SHRI MILIND MURLI DEORA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether new infrastructure projects have been sanctioned for Mumbai;
- (b) status of pending transport, housing and flood mitigation projects in Mumbai South and Worli; and
- (c) measures to ensure transparent fund management in city infrastructure development?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PART (A) TO (C) IN REPLY TO RAJYA SABHA STARRED QUESTION NO.156 DUE FOR ANSWER ON 3RD AUGUST, 2026 REGARDING 'INFRASTRUCTURE PROJECTS AND TRANSPARENCY MEASURES FOR MUMBAI'.

(a) and (b): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation (AMRUT) 2.0, Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, Swachh Bharat Mission – Urban (SBM – U) 2.0, Smart Cities Mission (SCM), Urban Transport etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The States/UTs release funds to the cities/districts.

AMRUT & AMRUT 2.0: The State Government of Maharashtra has not taken up any project in Mumbai under AMRUT & AMRUT 2.0. However, under AMRUT, the State of Maharashtra has grounded 208 projects worth ₹ 8,011.36 crore, which includes 43 water supply projects worth ₹4,444.14 crore, 36 sewerage and septage management projects worth ₹3,294.03 crore, 01 storm water drainage project worth ₹94.06 crore and 128 park projects worth ₹179.13 crore.

Under AMRUT 2.0, the State has taken up 283 projects worth ₹30,335.63 crore, which includes 127 water supply projects worth ₹16,604.24 crore, 46 sewerage and septage management projects worth ₹12,127.41 crore, 85 water body rejuvenation projects worth ₹1,434.44 crore and 25 park projects worth ₹169.55 crore.

In the Mumbai Metropolitan Region (MMR), the State has grounded 51 projects worth ₹2,205.03 crore under AMRUT, which includes, 10 water supply projects worth ₹1,220.57 crore, 10 Sewerage & Septage Management projects worth ₹847.67 crore, one storm water drainage project worth ₹94.06 crore and 30 parks projects worth ₹42.73 crore.

In the MMR, the State has taken up 65 projects worth ₹6,557.89 crore under AMRUT 2.0, which includes 18 water supply projects worth ₹3,437.29 crore, 19 Sewerage & Septage Management projects worth ₹2,887.47 crore, 27 water body rejuvenation projects worth ₹228.70 crore and one park project worth ₹4.43 crore.

PMAY-U & PMAY-U 2.0: MoHUA has been implementing PMAY-U since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support one crore additional eligible beneficiaries.

The State of Maharashtra has not proposed any project under PMAY-U/ PMAY-U 2.0 for Mumbai South and Worli. However, based on the project proposals received from the State of

Maharashtra, a total of 13.84 lakh houses have been sanctioned under PMAY-U and PMAY-U 2.0.

Urban Transport: No metro rail project sanctioned by MoHUA is presently pending in Mumbai. However, Public Investment Board (PIB) meeting was held on 13.7.2026 for appraisal of Mumbai Metro Line 11 (Anik Depot, Wadala to Gateway of India) covering a length of 17.417 Km. The project partly covers Mumbai South.

(c): In order to ensure transparency in fund management, periodic review meetings are held by Central as well as by State Governments. Besides, funds from Government of India are transferred through Public Financial Management System (PFMS) to maintain transparency and accountability.
